

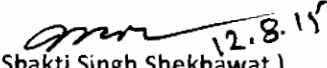
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 14-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 2630/2015 Urmila Sharma Vs. State	Manish Gupta	Kapil Gupta
2	Mr. Raj Sharma, Advocate	D.B. Civil Misc. Appeal No. 3010/14 Ashok Kumar Bakoliya Vs. Smt. Geeta	Alok Chaturved	Himanshu Sharma
3	Sh. Ashok Sharma, Advovate	D.B. Civil Misc. Appeal No. 4030/14 Pushpendra Sirohi Vs. Smt. Anamika	P.S. Sirohi	Rishipal Agarwal
4	Sh. Raj Kumar Yadav, Advocate	S.B. Cr. Revision Petition No. 1142/14 Jagdish Vs Smt. Nidhi	Gajender Sharma	Vikram Singh

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 17-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1048/14 Dr. Girdhari Lal Vs Smt. Renu	Vipul Jaiman	Arun Singh Shekhawat
2	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1710/15 Lokesh kumar Vs. State	MF Baig	R. K. Daga
3	Sh. G. S.Hora, RHJS (Retd.)	S.B. Criminal Misc. Petition No. 1372/10 & S.B. Cr. Misc. Petition No. 438/09 Ratan Lal Ranka Vs. State	R.N. Mathur	A.K. Gupta
4	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Revision Petition No. 896/08 Nav Ratan Kumawat Vs. Smt. Omi	S.R. Surana	Vibhuti Bhushan Sharma
5	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No.1258/15 Brij Raj Singh Vs Smt. Anita Saxena	Satay Narayan Kumawat	Amit Suroliya
6	Sh. P.K. Kasliwal, Advocate	S. B. Cri. Transfer Application No. 33/14 Amrati Lal Vs. Savita	Jai Prakash Gupta	Sri Ram Yadav
7	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2948/13 D.B. Civil Misc. Appeal No 3712/14 Sunita Kumawat Vs. Laxmikant	K.C. Sharma	Saish Khandal
8	Sh. Ashok Sharma, Advocate	S.B. Civil Writ Petition No. 900/15 S.B. Civil Writ Petition No. 13282/14 S.B. Civil Writ Petition No. 996/15 S.B. Civil Writ Petition No. 1894/15 Smt. Anjana Vs. Sandeep Kumar	N.K. Goyal Manish Gupta	Deshraj Kalwania
9	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 195/08 Munna Lal Vs. Nand Kishore	M. Shiromani	Ashok Kumar Choudhary
10	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela	A.S. Shekhawat	K.C. Sharma

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By Order

Shakti Singh Shekhawat
(Dr. Shakti Singh Shekhawat)
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(Action Plan & ADR)